

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-1613/2003  
MA-1344/2003

New Delhi this the 2nd day of July, 2003.

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S.K. Naik, Member(A)

1. Shri Krishan Pal Singh,  
T.No. 2922,  
S/o Sh. Dharam Pal Singh,  
R/o Village & Post Jhinjokar,  
Meerut.

2. Sh. Gulam Sabir,  
T.No.3026,  
S/o Sh. Manzoor Ahmad,  
R/o Iqbal Nagar,  
Zakir Colony,  
Meerut.

..... Applicants

(through Sh. V.P.S. Tyagi, Advocate)

Versus

1. Union of India through  
Secretary,  
Ministry of Defence,  
South Block,  
New Delhi.

2. The Director General EME,  
Army Head Quarters, DHQ,  
P.O. New Delhi.

3. The Commandant,  
510, Army Base Workshop,  
Meerut Cantt.

.... Respondents

ORDER (ORAL)

Shri Justice V.S. Aggarwal, Chairman

MA-1344/2003

MA-1344/2003 is allowed, subject to just  
exceptions. Filing of the joint application is  
permitted.

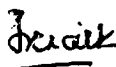



OA-1613/2003

The applicants have been appointed in Industrial Trade as Boiler Attendants with Respondent No.3. They contend that their pay has been wrongly fixed in the pay scale of Rs.3200-4900. The applicants have been granted Ist Assured Career Progression Scheme benefit and their pay was fixed at Rs.3200-4900. According to the applicants the next pay scale in the line of promotion in the Trade of Boiler Attendant is Rs.5000-8000. The applicants in this regard have submitted a representation. There is no written rejection of the same. It has simply been averred that orally the applicants have been told that representation is not being acceded to.

2. Keeping in view the totality of the facts, when there is no written rejection of the representation, we direct Respondent No.3 to pass a speaking order on the representation of the applicants, copy of which is at Annexure A-2, and convey the decision to the applicants in this regard, preferably within 4 months from the date of receipt of a certified copy of this order.

3. OA disposed of as above at the admission stage itself.

  
(S.K. Naik)  
Member(A)

  
(V.S. Aggarwal)  
Chairman